

Further to your document on Review of Telecom Unsolicited commercial communications regulations issued on 11<sup>th</sup> May 2010.

I would like to put my views on the same as I have been into the telemarketing job from past 5 years and promoting luxury hotels. I have been through the document for recommendations of opt- in list. I personally feel that this will have a bad impact on the telemarketing business and that will for surly effect the telemarketing jobs in India and will directly effects me and many more like me on there earnings.

I and my company have been following all the rules and regulations of DNC since the time it has been introduced. My suggestion is you should make do not call process more strengthen so that all the telemarketing companies will follow the same.

Looking forward to hear a favorable response from your department.

Regards  
Ranjan Kumar